

C. A. T. Bench, JAIPUR

Date of Order	Orders
24/8/93	None present on behalf of any of the parties. A1 The learned counsel for the applicant reads no instructions. None is present on behalf of the applicant. The O.A. is therefore, dismissed in default. <i>Gopal Krishna</i> Gopal Krishna Member (Indl.) <i>B. B. Mahajan</i> (B. B. Mahajan) Member (Adm.)
	Copy at end of 20/8/93 Copy sent to the app. & resp. No. 1 on vide <u>6041 & 6042</u> On 20 <u>1993</u> 8